

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

|                                       |                                                                                               |
|---------------------------------------|-----------------------------------------------------------------------------------------------|
| PETITION No./IA No.                   | IA(IBC)/261/KOB/2024 in CP(IBC)/52/KOB/2023                                                   |
| SECTION                               | REG. 13 (2) (d) IBBI                                                                          |
| NAME OF PARTIES                       | CA JASIN JOSE (IRP) IN THE MATTER OF M/S KORAVAMPADY ESTATES AND ENTERPRISES PRIVATE LIMITED. |
| PETITIONERS ADVOCATE/<br>PROFESSIONAL | HARI KUMAR G NAIR, AKHIL SURESH.                                                              |
| RESPONDENTS ADVOCATE/<br>PROFESSIONAL |                                                                                               |

27 JUNE 2024

## ORDER

### IA(IBC)/261/KOB/2024 in CP(IBC)/52/KOB/2023

This is an IA bearing No. 261/KOB/2024 filed by the IRP of M/s. Koravampady Estates and Enterprises Private Limited to report the list of Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 and to report and certify the Constitution of CoC under Regulation 17(1) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Learned Counsel, Mr. Akhil Suresh appears on behalf of the IRP through virtual mode.

The said report (List of Creditors and Constitution of Committee of Creditors) is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/261/KOB/2024 is **allowed and disposed of.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**